

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:895  
ANSWERED ON:26.02.2009  
CONSTRUCTION OF LEVEL CROSSINGS  
Siddeswara Shri Gowdar Mallikarjunappa

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have received proposals for construction of level crossings from various States, including Karnataka;
- (b) if so, the details thereof; and
- (c) the total number of level crossings selected for construction during the current year, State-wise, especially in Karnataka?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. R. VELU )

(a) to (c): Railways receive, from time to time, a few requests for level crossings from States and local authorities. However, these are considered on specific case by case basis. Records of proposal are not maintained State-wise. Recently, in Karnataka, 02 proposals have been received during the year;

(i) at Chittapur yard on Secunderabad-Wadi section

(ii) at km. 25/12-13 & 34/6-7 on Gadag-Bijapur section. Out of these, level crossing at Chittapur has been completed, and on receipt of approval from Commissioner of Railway Safety (CRS) would be commissioned. The other is under consideration.

As per existing policy, new crossings is made in consultation with the State Government at the time of laying a new line or within 10 years from the date of its commissioning to traffic. Thereafter, any work such as level crossing can be provided at a technically suitable location on deposit terms, if such a proposal is sponsored by the State Government/Local bodies duly agreeing to bear the initial cost of construction of the level crossing and one time capitalized cost of recurring maintenance and operational charges. Further, as per policy of Railways, no new unmanned level crossing is permitted on existing lines.